

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/155/2016
NAME OF THE PETITIONER(S) : V. Narayanasamy & 2 Others
NAME OF THE RESPONDENT(S) : M/s S.R.I Industries Pvt Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	K. Gowtham Kumar	Counsel for Petitioners	<i>[Signature]</i>
2.	B. Sarath babu for. Ashok Kumar advocate	Counsel for 2 nd Respondent	<i>B. Sarath</i>

ORDER

Counsels for both the parties are present and prayed for time to submit final arguments. At request, time is enlarged. Put up on **07.02.2018 at 10.30 A.M.**

**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**

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